WBSEB	West Bengal State Electricity Board
WESCO	Western Electricity Supply Company of Orissa Ltd.

## Raising the age of superannuation of Chancellors

t\*495. SHRI SHREEGOPAL WAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that permission was given to raise the age of superannuation of Chancellors of some universities.

(b) whether it is also a fact that this opportunity was not given to the Chancellor of Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya at Wardha;

(c) whether the Chancellor had sent an application to the Hon'ble President;

(d) whether due to this episode, there is dissatisfaction in the Hindi world; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) The Act and Statutes of Central Universities do not provide for any age of superannuation in respect of Chancellors of the Universities. The Statutes, however, provide for the age of retirement in respect of Vice-Chancellors. In view of enhancement in the age

t Original notice of the question was received in Hindi.

## 50 Written Answers

[RAJYA SABHA]

of superannuation of teachers in institutions of higher and technical education, from 62 years to 65 years, Central Universities were advised to examine the desirability of increasing the age of retirement of Vice-Chancellors. Some of the Central Universities have since amended the relevant Statutes, with the approval of the Visitor, to increase the age of retirement of their Vice-Chancellors to 70 years.

The Executive Council of Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya (MGAHV), Wardha has also resolved to amend the provisions of Statute2(5) of the Statutes of the University and submitted the same for approval in terms of section 27(3) of the MGAHV Act, 1996. The Vice-Chancellor of the University also sent separate representations to the Visitor for according necessary approval to the said proposal. However, while the case was under process, the incumbent Vice-Chancellor retired on attaining the age of 65 years in terms of the existing provisions under Statute 2(5). While some other recommendations/representations have also been received, it may not be construed that there is dissatisfaction in the Hindi World on this count.

## Post of PGT (Sanskrit) in Kendriya Vidyalayas

t\*496. SHRI RAJNITI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are no posts of PGT (Sanskrit) in Kendriya Vidyalayas;

(b) if so, the reasons therefor;

(c) whether absence of the posts of PGT (Sanskrit) or Sanskrit as a subject at senior secondary level classes amounts to dishonour to Sanskrit;

(d) whether Government proposes to provide equal opportunities in promotions to the highly qualified Sanskrit teachers, to obviate their bleak future prospects; and

(e) whether Government would consider to promote highly qualified TGT (Sanskrit) teachers, who also have post-graduate degrees in Hindi, as PGT (Hindi)?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There are no posts of PGT (Sanskrit) in Kendriya Vidyalaya Sangathan (KVS) as creation of posts of PGT (Sanskrit) depends on the number of students opting for Sanskrit at the higher secondary stage. No student opted for secondary stage in 2007.

(c) No, Sir. The creation of such posts depends on the number of students opting for Sanskrit at the higher secondary stage.

(d) Recruitment rules provide for promotion from TGT (Sanskrit) to PGT (Sanskrit). However, the number of posts of PGT (Sanskrit) depends on the number of students opting for Sanskrit at the higher secondary level.

(e) There is no provision in the recruitment rules for promotion from TGT (Sanskrit) to PGT (Hindi).

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi.